

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Celebration of the Constitution Day on 26th November, 2025.

ORDER

No:- 1895 of 2025/RG

Dated:- 25.11.2025

26th November is celebrated as the Constitution Day. To commemorate the adoption of the Constitution, the reading of the Preamble to the Constitution shall be organized at 11:00 AM sharp on 26th November, 2025, in both Wings of the High Court of Jammu & Kashmir and Ladakh as well as in all Court complexes of all Districts of UTs of Jammu & Kashmir and Ladakh.

Hon'ble the Chief Justice /the Senior-most Hon'ble Judge will lead the reading of Preamble to the Constitution at High Court Wing Jammu/Srinagar respectively, whereas, the Principal District Judges shall lead the reading of Preamble to the Constitution at their respective District Headquarters and the senior most Judicial Officer at Taluka Court.

The Registrar Judicial, High Court Wing Jammu/Srinagar shall make all the necessary arrangements for holding the ceremony of reading the Preamble to the Constitution in their respective Wings.

Note:- The Preamble reading ceremony or other events organized to mark the occasion shall be shared on social media handles of respective offices for giving large publicity.

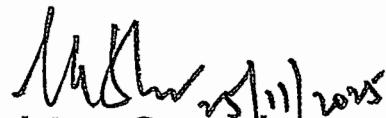
By Order.


(M.K Sharma)
Registrar General
Dated:- 25.11.2025

No:- 72801-47 /RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr. / Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Rules, High Court of J&K and Ladakh.
6. Registrar Computers (I.T), High Court of J&K and Ladakh for information
.....for information
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar for information and necessary action.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and taking further necessary action regarding the ceremony of reading of Preamble to the Constitution.
9. Member Secretary, J&K/Ladakh Legal Services Authority, Jammu/Leh for information and necessary action.
10. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for information and with the request to get the same uploaded on the official website of the High Court.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order book.


Registrar General